

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu/Kashmir

Notification
Srinagar, the 30th June, 2024

S.O 349 .- In exercise of the powers conferred under second proviso of sub-section (3) of Section 265 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government of Jammu & Kashmir hereby notify the following designated places for the purposes of said proviso :-

- 1) District Commissioner Office.
- 2) Office of the District Legal Service Authority.
- 3) Jails.
- 4) Hospitals administered by Central Government/UT Government/Local Bodies.
- 5) Court of another State or Union Territory of India.
- 6) Offices of the Forensic Science laboratory.
- 7) Observation Home, Special Home, Children's Home, Shelter Home or any institution referred to as a child facility (collectively referred to as a child facilities) and where the required persons is a juvenile or a child or a person who is an inmate of such child facility.
- 8) Women's Rescue Homes, Protection Homes, Shelter Homes, Nari Niketans or any institution referred to as a women's facility.
- 9) Office of the District Superintendent of Police.

This notification shall come into force w.e.f 01.07.2024.

By order of the Government of Jammu and Kashmir.

Sd/-

(Chandraker Bharti)IAS

Principal Secretary to Government

No: HOME-OWP/22/2024-10 (CC:7383321)

Dated: 30.06.2024

Copy to the:

1. Learned Advocate General, J&K.

Handwritten signature
30/06/2024

2. All Financial Commissioners (Additional Chief Secretaries)
3. Director General of Police, J&K.
4. Commissioner/Secretary to Government, General Administration Department.
5. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Director, Archives, Archeology and Museums, J&K.
8. Director, Information & Public Relations, J&K.
9. General Manager, Government Press, Jammu/Srinagar, for publication in the extra-ordinary issue of the Government Gazette.
10. Private Secretary to Chief Secretary.
11. Private Secretary to Principal Secretary to Government, Home Department.
12. I/C Website, Home Department.

Copy also to the:

Joint Secretary (JKL), Ministry of Home Affairs, Government of India.


30/06/2024
(Monish Kumar) JKAS

Under Secretary to the Government